of 47.743 Km. has been completed till date. The project has not been completed due to non-availability of land and hindrances on account of demand of higher compensation for land acquisition/change in nature of land. The construction work is targeted for completion in a year subject to handing over encumbrance free land by State Government of Bihar.

## Speed governors in public transport

- 430. SHRI A. VIJAYAKUMAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether Government proposes that speed governors would be made mandatory in all public transport;
  - (b) if so, the details thereof;
- (c) whether there is any proposal to increase the speed limits on National Highways for all vehicles; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) and (b) Ministry of Road Transport and Highways has issued notifications GSR 290(E) dated 15.04.2015 mandating fitment of speed governor on certain category of transport vehicles, as on 1st October, 2015.

(c) and (d) There is no proposal to increase the speed limits on National Highways for all vehicles at present. Ministry of Road Transport and Highways has notified S.O. No. 1997(E) dated 5th August, 2014 for fixing the maximum speed in kilometres per hour in respect of the different class of motor vehicles.

## Vehicle scrapping policy

- 431. SHRIMATI AMBIKA SONI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether Government had proposed a draft vehicle scrapping policy, aimed at dumping vehicles more than 15 years old;
  - (b) if so, the details thereof;
  - (c) by when vehicle scrapping policy would be finalized and put into operation;
  - (d) whether any incentives would be given to owners of dumped vehicles; and
  - (e) the details regarding using recycled parts of such vehicles by the industry?